

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3170  
ANSWERED ON:04.02.2004  
NATIONAL COMMISSION ON PUPULATION  
MINATISEN

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) Whether the National Commission on Population was constituted under the Chairmanship of Hon`ble Prime Minister;
- (b) if so, whether an Empowered Action Group was formed to oversee the implementation of the National Population Policy, 2000; and
- (c) if so, the steps taken by the Government for the implementation of the recommendation made by each of them?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. VALLABHBHAI KATHIRIA)

(a) Yes Sir.

(b) Yes Sir, Empowered Action Group (EAG) has been constituted in the Ministry of Health and Family Welfare to facilitate the preparation of area-specific programmes with special emphasis on states that have been lagging behind in containing population growth to manageable limits. Bihar, Jharkhand, Madhya Pradesh, Chhattisgarh, Orissa, Rajasthan, Uttar Pradesh and Uttaranchal are the eight States included in this group.

(c) Based on the Annual Action Plan submitted by the EAG States, the funds were released to them for on-going as well as innovative schemes to fulfill unmet needs.

Year      Amount Released (Rupees in Crores)

2001-02	25.00
2002-03	3.25
2003-04	43.27

The National Commission on Population had constituted eight working groups. The reports/recommendations of these groups were suitably integrated in the policies and programmes for the 10th Five Year Plan